

The Minister of Finance (Shri T. T. Krishnamachari): (a) and (b). After considering the scheme, additional staff has been sanctioned to the Enforcement Directorate.

Subarnarekha River

1648. { **Shri Ramachandra Ulaka:**
Shri Dhuleshwar Meena:

Will the Minister of **Irrigation and Power** be pleased to refer to the reply given to Starred Question No. 544 on the 12th March, 1964 and state:

(a) whether the examination of Inter-State aspects of the scheme to harness the Subarnarekha River (Orissa) by the States of Orissa, Bihar and West Bengal has since been completed; and

(b) if so, the result thereof?

The Minister of Irrigation and Power (Dr. K. L. Rao): (a) Yes.

(b) An understanding has been reached, at Engineers level, on the apportionment of Subarnarekha waters.

Coal Transport Problem

1649. { **Shri Ramachandra Ulaka:**
Shri Dhuleshwar Meena:
Shri P. K. Deo:
Shri P. G. Sen:

Will the Minister of **Finance** be pleased to refer to the reply given to Unstarred Question No. 54 on the 28th May, 1964 and state:

(a) whether any final report on the coal transport problem has been submitted by the World Bank Team;

(b) if so, the details thereof; and

(c) the reaction of Government thereon?

The Minister of Finance (Shri T. T. Krishnamachari): (a) Yes, Sir.

(b) and (c). The Report is yet under consideration. The Report it-

self together with Government's reactions thereto will be placed before Parliament as early as possible.

Quarters to Employees of Railway Ministry

1650. **Shri Gulshan:** Will the Minister of **Works and Housing** be pleased to state:

(a) the total number of Lower Division Clerks and Upper Division Clerks working in the Ministry of Railways who have not so far been allotted Government quarters; and

(b) when they are likely to be allotted Government accommodation?

The Minister of Works and Housing (Shri Mehr Chand Khanna): (a) and (b). The Directorate of Estates do not maintain statistics by Ministries/Departments of officers employed in them. The Ministry of Railways have however, reported that 217 Lower Division Clerks and 62 Upper Division Clerks have not so far been allotted Government quarters. Allotments are not made Ministry/Department-wise. They are made according to the dates of priorities of the officers working in eligible offices. The Lower Division and Upper Division Clerks of the Ministry of Railways will be allotted Government accommodation in their turn. It is not possible to indicate any period because against over one lakh applicants for allotment of accommodation from the General Pool in Delhi, the number of available houses at present is only about 36,000.

Arrears of Income-tax

1651. **Shri Daljit Singh:** Will the Minister of **Finance** be pleased to state the total amount of Income Tax arrears as on the 30th June, 1964 in Punjab?

The Minister of Finance (Shri T. T. Krishnamachari): The total amount of Income Tax arrears in Punjab State as on the 30th June, 1964 amounted to Rs. 5.33 crores.